

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **15.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : M Thalaimuthu Nadar
Vs
Indian Bank

MAIN PETITION NUMBER : CP(IB)/119(CHE)2023

(IA/MA) APPLICATION NUMBERS

IA(IBC)/474(CHE)2024

ORDER

Present: Ld. Counsel Shri. Akhilan for the Petitioner.

Ld. Counsel Shri. N Somasundar for Indian Bank.

Ld. Counsel Shri. Kasthuri Rangan for IRP.

IRP fee paid.

Ld. Counsel submits that he has instructions from the Petitioner to withdraw the petition.

Ld. Counsel for the Respondent submits that Respondent has no objection.

Recording the no objection, the petition is **dismissed** as withdrawn.

File be consigned to records.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)